

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 212/397-398/NCLT/AHM/2017 (New)
C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: Yogesh Mehra & Ors.
V/s.
Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANIL A. GANDHI	ADVOCATE	APPLICANT No. 1	Anil A. Gandhi
2.	Mr. Venkatesh Dhond	Sr. Adv		
3.	Mr. Shyam Kapadia	Adv	Petitioners No. 1	Venkatesh Dhond
4.	Mr. Rahul Jain	Adv		
5.	Mr. Indranil Deshmukh	Adv		
6.	Mr. Vineet Unnikrishnan	Adv	Petitioners No. 2	Manasa S
7.	Ms. Manasa S	Adv		
8.	Mr. Arjun Sreenivas	Adv		
9.	Ms. Olga Lemepeleira	Adv		
10.	Mr. Rohan Kelkar	Adv	Petitioners Nos. 3 to 7	Rohan Kelkar
11.	Mr. Sahil Shah	Adv		
12.	Mr. Siddhant Sarkar	Sr. ADV	Resp. No. 1	A.
13.	Ms. Kanika Sharma	ADV		
14.	MS. SRIHEDHA MADRASWALA	ADV	1/6 Vashichand Vashi	A.
15.	MR. MIHAR THAKORE	Sr. ADV		
16.	MR. SAUL THAKORE	ADV	Resp nos. 3 & 4	A.
17.	MR. SAURABH SPARKAR	Sr. ADV		
18.	MR. VIVEK VASHI	ADV	Resp No. 1	A.
			Resp No. 1	A.

ORDER

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rahul Jain present for petitioner no. 1. Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lumeperiera present for petitioner no. 2. Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for petitioners no. 3 to 7. Learned Senior Advocate Mr. Sudipto Sarkar with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1. Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondent. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Vivek Vashi present for Respondent no. 1

List the matter before Single Bench 01.12.2017 along with connected applications in TP 206/2016.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.